### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1050 TO BE ANSWERED ON 08.02.2017

#### **ENERGY BILL OF RAILWAYS**

#### **1050. SHRIMATI HEMA MALINI:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether in view of hefty fuel costs, the Railways has sought inputs from experts on ways to bring down the energy bill;
- (b) if so, the details of the views of the energy experts who have given inputs to Railways;
- (c) whether the Railways has since examined the views of energy experts; and
- (d) if so, the reaction of the Railways on the implementation of views of energy experts and action taken to reduce the cost of energy of the Railways?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

- (a) & (b) Yes, Madam. An expert opinion was taken from Central Electricity Authority (CEA) which advised that Indian Railways (IR) should progressively switch over procuring of electric traction power under open access through generators.
- (c) & (d) Yes, Madam. IR has accordingly started taking power under open access from Generating Companies in five States (Maharashtra, Gujarat, Madhya Pradesh, Jharkhand and Rajasthan) and has requested other States to grant No Objection Certificate.

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